

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal (M.P.)

No. 500 /Admin.(Services)/2018 Dated: Allahabad: August 09, 2018

Subject: Nomination of Judicial Officers for NJA Programmes scheduled in the months of August and September, 2018 at NJA, Bhopal.

Sir,

With reference to your letter No. NJA/Dir./Ac. Prog./2018-19/ 3233 dated 30.07.2018 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to nominate the following Judicial officers for participation in the NJA programmes scheduled in the months of August and September, 2018 at National Judicial Academy, Bhopal:

Sl No	Prog No.	Programme Date		Name of the Programme	Nominated Officers S/Sri
		From	To		
1	P-1101	17.08.18	19.08.18	<i>Workshop for Additional District Judges</i>	1. Mushir Ahmad Abbasi, ADJ, Barabanki 2. Vinod Kumar Singh-III, ADJ, Ballia
2	P-1102	17.08.18	19.08.18	<i>Workshop for Magistrates on Prevention of Cruelty to Animals Act, 1960</i>	1. Navneet Singh, Judicial Magistrate, Varanasi 2. Manish Kumar-II, Judicial Magistrate, Gautam Budh Nagar
3	P-1103	24.08.18	26.08.18	<i>National Seminar for Principal District &amp; Sessions Judges on Court Administration, Management and ICT</i>	1. Rajendra Kumar-III, District Judge, Sitapur 2. Smt. Sadhana Rani (Thakur), District Judge, Azamgarh
4	P-1104	24.08.18	26.08.18	<i>Refresher Course for SC/ST [POA] Courts</i>	1. Shanker Lal, 2 <sup>nd</sup> ADJ, Amroha 2. Ramesh Chandra-V, 2 <sup>nd</sup> ADJ, Baghpat
5	P-1106	31.08.18	02.09.18	<i>Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994</i>	1. Sushri Priti Chaudhary, Judicial Magistrate, Meerut 2. Raghuvansh Mani Singh, Judicial Magistrate, Moradabad
6	P-1107	06.09.18	12.09.18	<i>National Orientation Programme for Junior Division Judges</i>	1. Rajendra Kumar Singh, Civil Judge (Junior Division), Baheri, Bareilly 2. Sanjiv Kumar Tripathi, Civil Judge (Junior Division), Duddhi, Sonbhadra
7	P-1108	07.09.18	09.09.18	<i>Workshop for Additional District Judges</i>	1. Sanjay Kumar Dey, ADJ, Bhadohi 2. Devi Shanker Prasad Srivastava, ADJ, Baghpat

8	P-1110	14.09.18	16.09.18	<i>National Seminar for Principal District &amp; Sessions Judges on Constitutional and Administrative Law</i>	1. Ram Krishna Gautam, District Judge, Kanpur Nagar 2. Umesh Kumar, District Judge, Varanasi
9	P-1111	14.09.18	16.09.18	<i>Refresher Course for POCSO Courts</i>	1. Anil Kumar-II, 8 <sup>th</sup> ADJ, Agra 2. Shahid Raza, 8 <sup>th</sup> ADJ, Aligarh
10	P-1112	21.09.18	23.09.18	<i>Workshop for Magistrates on Juvenile Justice (Care and Protection of Children) Act, 2015</i>	1. Suresh Kumar Dubey, Judicial Magistrate, Rae Bareli 2. Smt. Sakshi Garg, Judicial Magistrate, Hapur

**Yours faithfully,**

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 500 (i) /Admin.(Services)/2018**

**Dated: August 09, 2018**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. Sri Ram Krishna Gautam, District & Sessions Judge, Kanpur Nagar, Sri Umesh Kumar, District & Sessions Judge, Varanasi, Sri Rajendra Kumar-III, District & Sessions Judge, Sitapur and Smt. Sadhana Rani (Thakur), District & Sessions Judge, Azamgarh with the request to kindly participate in the said training.
3. The District & Sessions Judges, Barabanki, Ballia, Varanasi, Gautam Budh Nagar, Amroha, Baghpat, Meerut, Moradabad, Bareilly, Sonbhadra, Bhadohi, Agra, Aligarh, Rae Bareli and Hapur with the request to kindly inform the officers concerned accordingly.
4. The O.S.D. (Judicial) (Computer), High Court, Allahabad.
5. *The nominated officers are informed that the joining instructions for Judicial Officers nominated for NJA Programmes are available on the NJA website and they are advised to go through the same.*

Sd/-

**Assistant Registrar (Services)**